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കേരള സർക്കാർ  
Government of Kerala  
2018



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

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## PART IV

# Private Advertisements and Miscellaneous Notifications

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ashwini V., Muchilot House, Ajanur P. O., Hosdurg Taluk, Kasaragod District, Pin-671 531, holder of S.S.L.C. No E 672487 with Register No. 350182 of March 2005, Higher Secondary Examination Certificate No. HSE 022368 with Register No. 3328374 of March 2007, dated 22-5-2007 issued from the Board of Higher Secondary Examinations, Govt. of Kerala, Bachelor of Technology in Engineering (B.Tech), with Register No. A7ENEC2544 issued by the Vice-Chancellor, Kannur University, Master of Technology in Engineering (M.Tech.) with Register No. B3MTEC3303 of May 2015 issued by the Vice-Chancellor, Kannur University, Birth Certificate with Registration No. 1532/1990, date of Registration 21-11-1990 issued by the Registrar of Births & Deaths, Secretary, Ajanur Grama Panchayat, Election Identity Card No. XBI0074468 dated 22-10-2015 issued by the Electoral Registration Officer, Kanhangad Assembly Constituency, Ration Card No. 2469006341 (Sl. No. 3) dated 15-3-2017, issued by the Taluk Supply Officer, Hosdurg, also known as Ashwini in the Aadhaar No. 9712 5171 1278 issued by the Unique Identification Authority of India and as Ashwin V. in the

PAN Card No. CEXPA9826B issued from Income Tax Department, Govt. of India, is one and the same person. Hereafter I have changed my name as Preethi V. and will sign accordingly.

This change will come into effect in all records related to me.

Kanhangad,  
11-8-2018.

ASHWINI V.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Joseph P. P., Parakkulathil, Koolipara, Vellarikundu P. O., West Eleri, Kasaragod District, Pin-671 533, holder of S.S.L.C. Book No. 736287 with Register No. 1757 of March 1979, also known as Sunny P.P. in the Aadhaar No. 4471 9030 7402 issued from Unique Identification Authority of India, as Sanni P.P. in the Election Identity Card No. KL/01/005/294604 dated 2-1-1999 issued by the Electoral Registration Officer, Trikarapur Constituency, Driving Licence No. FDL 1887/SU70/P 49 2005-06 issued on 18-5-2005 from Licensing Authority, Mangalore is one and the same person. Hereafter I will be known by the name Sunny P.P. and will sign accordingly.

This change will come into effect in all records related to me.

Vellarikundu,  
3-8-2018.

JOSEPH P.P.

## KERALA BOOKS AND PUBLICATIONS SOCIETY

Kakkanad P. O., Kochi-682 030, Kerala

[GSTIN. 32AAATK2642L1ZR]

## E-TENDER NOTICE

No. P2-1266/2018/4154.

4th October 2018.

E-Tenders are invited online only from paper manufacturing mills through the site <http://www.etenders.kerala.gov.in> in two bid system for the supply of the following varieties of papers & Cards.

Sl. No.	Name of Item	Indicative Quantity (Tonne/Ream)	Minimum Monthly supply schedule
(1)	(2)	(3)	(4)
1	<b>83 cm x 80 gsm Maplitho reel paper:</b> Reel diameter is 1 meter (tolerance $\pm 5\%$ ) with 7.6cm to 7.8 cm core diameter, 80% brightness (minimum), white shade. The reel should be free from uneven windings and damage. The Core should be strong	6500 MT	1500 MT

(1)	(2)	(3)	(4)
2	<b>76 cm x 80 gsm Maplitho reel paper:</b> Reel diameter is 1 meter (tolerance $\pm 5\%$ ) with 7.6cm to 7.8 cm core diameter, 80% brightness (minimum), white shade. The reel should be free from uneven windings and damage. The Core should be strong	3200 MT	600 MT
3	<b>41.5 cm x 80 gsm Maplitho reel paper:</b> Reel diameter is 1 meter (tolerance $\pm 5\%$ ) with 7.6cm to 7.8 cm core diameter, 80% brightness (minimum), white shade. The reel should be free from uneven windings and damage. The Core should be strong	300MT	150MT
4	<b>38 cm x 80 gsm Maplitho reel paper:</b> Reel diameter is 1 meter (tolerance $\pm 5\%$ ) with 7.6cm to 7.8 cm core diameter, 80% brightness (minimum), white shade. The reel should be free from uneven windings and damage. The Core should be strong	250MT	100MT
5	<b>56 cm x 80 gsm Maplitho reel paper:</b> Reel diameter is 1 meter (tolerance $\pm 5\%$ ) with 7.6cm to 7.8 cm core diameter, 80% brightness (minimum), white shade. The reel should be free from uneven windings and damage. The Core should be strong	100 MT	50MT
6	<b>58cm x 86cm 200 gsm White Card:</b> (49.88 Kg per ream of 500 sheets) Both sides machine glazed and printable. 80% Brightness (Minimum). Duplex Board will not be entertained	20000 Ream (997.6 MT)	4000 Ream
7	<b>58cm x 78cm 200 gsm White Card:</b> (45.24 Kg per ream of 500 sheets) Both sides machine glazed and printable. 80% Brightness (Minimum). Duplex Board will not be entertained	11000 Ream (497.64 MT)	2500 Ream

Cost of tender form—` 25,000+ 12% GST.

### Specifications

Sl. No.	Property	
<b>Maplitho Paper</b>		
1	Substance g/m <sup>2</sup>	Gsm 80
2	Brightness	% 80 (Minimum)
3	Tensile Index	Nm/g CD-20 (Minimum)
4	Tear Index	mNm <sup>2</sup> /g MD-30 (Minimum), CD-4 (Minimum) MD-3.5 (Minimum)
5	Opacity	% 80 (Minimum)
6	Cobb 60	g/m <sup>2</sup> 25 (Maximum)
7	Wax pick	No Pick on 10A
8	Smoothness (Bendtsen) Both sides	ml/min 280 (Maximum)
9	Double Fold	CD-10 (Minimum) MD- 15 (Minimum)
10	Shade	White L=90 $\pm$ 5 a=1 $\pm$ 2 b=-7 $\pm$ 7

<i>Sl. No.</i>	<i>Property</i>		
<b>White Card</b>			
1	Substance g/m <sup>2</sup>	Gsm	200
2	Brightness	%	80 (Minimum)
3	Gloss		Machine Glazed both sides

Any superior quality than the above specifications are also acceptable. However no price weightage will be given.

Quantities mentioned above are only indicative and are likely to be procured during contract period. Orders will be placed for the required quantities as and when the demand arises and it will be binding on the supplier to effect the supplies accordingly.

**Qualification Criteria:**

1. The tenderer shall have an experience of atleast one year in executing such orders successfully, in any Government entities in India and proof for the same shall be submitted.
2. Those who quote for the full quantity of a particular item only will be eligible.
3. Those who can meet the supply schedule given with this tender only will be eligible and have to submit their capacity to match our supply schedule with prescribed quality parameters in writing along with the technical bid. The production capacity of the tenderer should also be included in the technical bid.

*Note:*—Unloading will be arranged by us. After unloading if we found any damage the paper will be rejected outright.

Date and time of tender/bid submission (online)—20-10-2018, upto 1 p.m.

Date and time of technical bid opening (online)—24-10-2018, 2 p.m.

1. All tenders/bid shall be accepted only through online mode and no manual submission of the same shall be entertained.
2. Paper Manufacturing Mills only should quote their rate.
3. The tenders/bids shall be opened online at the Office of the Managing Director, Kerala Books and Publications Society, Kochi on the prescribed date and time.
4. Tenders/bids must be quoted in English language only.
5. The rate should be quoted in Indian Rupee only. The rate quoted should be valid for a period of one year. The rate quoted must be both in figures and words and it must be firm for the supply period. The capacity of minimum monthly supply in MT/Ream should be included in the offer.
6. Bidders are requested to quote rates in the price schedule (BOQ) only. The basic rate, GST, Freight charges, taxes/levies, etc. should be quoted separately in the respective columns of BOQ. Please do not quote/mention rates anywhere else in the tender other than BOQ.
7. Conditional/incomplete bids shall not be considered.
8. For items i.e., for maplitho reel papers, it is mandatory that free samples of 200 kg. reel paper and 50 Nos. of White Cards, of the quoted items respectively are to be supplied on or before the opening time of tender for testing the printability and general performance of the reel paper/card/sheet paper. The samples received after the stipulated time will not be accepted. Sample in cut pieces or in size which are not suitable for conducting lab test will not be tested & accepted. Tender No., name of the paper mill should be recorded in samples also. The offer will be considered only if the samples confirms to our specification. The covers containing the samples shall be appropriately superscribed with the tender number and addressed to the Managing Director, Kerala Books and Publications Society, Kakkannad, Kochi-30. Late covers will not be accepted.
9. Materials will be accepted only on the basis of quality testing at our end.
10. Online tenders/bids are to be accompanied with a preliminary agreement executed on a Kerala Stamp Paper worth ₹ 200. The scanned copy of the tender documents and preliminary agreement duly signed by the tenderer shall be submitted online and subsequently the original should be sent in a separate cover by registered post/speed post or physically handed over to this office on or before the date and time of opening of the technical bid. Tenders/bids received online, without scanned copy of the tender documents, preliminary agreement and subsequently the original sent in a separate cover by registered post/speed post or physically handed over will not be considered and shall be summarily rejected.
11. Every Tenderer shall furnish 1% of the total cost of the material (quoted item) as Earnest Money Deposit through

e-payment facility provided by the e-procurement system. The tender without EMD will be rejected outright. No bidder (except as per relevant clauses of Stores Purchase Manual 2013) shall be exempted from remittance of EMD /Bid security vide G.O (P) No. 448/05/fin dated 13-10-2005.

12. Payment will be made only for the net weight of the usable paper in the case of reel papers, i.e., excluding the weight of the packing materials, side cups and central core pipe etc.
13. Supply of printing paper reels/white card should be started immediately from the date of receipt of supply order and should be completed as per the schedule of the supply of materials in the tender (subject to amendments). A supplier should strictly follow the monthly quota. All participants should mention the quantity that can be supplied per month very specifically.
14. Other things being equal, preference will be given to goods bearing ISI certification mark and in the absence of certification marks, products conforming to IS: specification. Where uncertified goods are supplied by the manufacturer with a claim of conformity to the relevant Indian Standards, it is his responsibility to produce a certificate of conformity from the Bureau of Indian Standards or any test house recognized by the BIS. Offer for articles with ISI mark should be accompanied by a duly attested copy of the latest valid license issued by BIS for manufacture of the articles with ISI mark.
15. Packing of the reel paper and white card shall be done as follows:

**Maplitho Paper (Reel)**

- (A) The paper shall be rolled on a core of 7.6 to 7.8 cm inside diameter and with a minimum wall thickness of 10 mm and a suitable length corresponding to width of paper to withstand transit hazard, reel weight and retain its shape. The core ends shall be protected by inserting well fittings wooden flex (or plugs of any hard materials) extending to about 75mm in to core at both ends.
- (B) Number of joints in reel shall not be more than three and joint shall be well gum taped with proper identification mark.
- (C) No paper cutting of strips shall come inside the reel of paper layer.
16. The testing will be done visually and wherever required Lab testing may also be done. The samples of the paper supplied will be tested at the lab of the Office of the Controller of Stationery or at Hindustan Newsprint Limited or any other Government lab as per the discretion of management of KBPS.
17. Penal damages/Rejection of paper will be charged for any deviation in the quality parameters prescribed in the tender. The method adopted by KBPS in this regard for the penalization/rejection and the decision of the Management of KBPS will be final and binding on the supplier with regard to the same.
18. All disputes are subject to jurisdiction of courts only at Ernakulam, Kerala.
19. Payment will be made on submission of invoices (GST Bill) to the concerned after completing all the formalities and satisfying the conditions 14-15 of the bid.
20. The Society shall not responsible for any delays reasons whatsoever in receiving as well as submitting offers, including connectivity issues. The Society shall not be responsible for any postal or other delays in submitting required documents & sample wherever applicable.
21. All the rights to accept or reject whole or part of the tender without assigning any reason thereof is reserved by the undersigned/Sr. officers like HOD's etc. The decision of Managing Director/Sr. Officers like HOD's will be final & binding on the tenderer.
22. The successful tenderer/tenderers will have to execute an agreement deed in the prescribed format on a Kerala Stamp Paper worth ` 200 for the due fulfillment of the contract after depositing 5% of the contract value as Security Deposit.
23. All rules and regulations of the Tender/bid shall be in accordance with the Stores Purchase Manual (revised as per G.O.(P) No. 3/2013/SPD dated 21-6-2013) of the Govt. of Kerala.

Kakkanad P. O.,  
Kochi-682 030.

(Sd.)  
Managing Director.